## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

NATIONAL COMPANT LAW TRIBUNAL, HELD ON 04/12/2017 AT 10:30 AM		
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL		
APPLICATION NUMBER	: CA/ 57 /2017 IN	
PETITION NUMBER	: CP/9/2016	
NAME OF THE PETITIONER(S)	: St Marys Hotels Pvt Ltd + 5 Others	
NAME OF THE RESPONDENT(S)	: T.O. Abraham	
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	

K. Crawtham Kumer Athiban Vijay A. K

Count for Petitione

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Sr: Joseph Brucin

ORDER On the

to the scope of the reference to be made to the Independent Auditor for the purpose of drawing the accounts for fair value of the shares. Matter is posted for arguments. Put up on 13.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk